

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to... BIHAR ... (name of the House)

From... 96. BARURAJ ... Constituency (Name of the Constituency)

I, NAND KUMAR RAI son/daughter/wife of LATE SURAJ RAI

Age 60 years, resident of VILL - SANDHADAMBAR, P.O. AS. MOTIDUR, DIST. MUZAFFARPUR
(mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by RASHTRIYA JANADAL (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>AFNAR8078</u>	<u>F.Y. 2016-17</u>	<u>-8,12,030.</u>
2.	Spouse-	<u>AGOD9932G</u>	<u>F.Y. 2016-17</u>	<u>-2,33,230</u>
3.	Dependent 1	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
4.	Dependent 2	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
5.	Dependent 3	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>NIL</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>NIL</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>NIL</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>NIL</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>NIL</u>

[Signature]

(c) Punishment imposed:

NIL

(5) That I give hereon below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand (2016-17) As per 97 Return FY 2016-17	5,886/-	1,71,900/-	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit AS ON 31-3-17	18,05,067/-	2,03,126/-	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount. 31/3/17	28,250/-	2,17,900/-	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount AS ON 31/3/17	N.S.C. 72,865/- L.S.C. Premium 3,97,569/-	L.S.C. Premium 32,568/-	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	25,19,256/-	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	NIL	Gold 150 gm. Silver 1000 gm. Value 4,41,500/-	NIL	NIL	NIL

Any other assets such as value of claims/interest	1,18,000-	NIL	NIL	NIL	NIL
(ix) Gross Total value	49,36,893.	10,66,774.	NIL	NIL	NIL

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	As per Schedule 1 & 2 Attached	As per Schedule 1 & 2 Attached	NIL	NIL	NIL
	Survey number(s)					
	Area (Total measurement in acres)	15 Acan 95 1/2 Bichinal	0.32 1/2 Bich	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	22.12.1995 05.08.2002 03.12.2002	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	1,30,146/-	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	6,76,93,500/-	19,57,000/-	NIL	NIL	NIL
(ii)	Non-Agricultural Land					
	Location(s)	NIL	NIL	NIL	NIL	NIL
	Survey number(s)					
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Commercial Buildings (including apartments)					
	-Location(s)	As per Schedule 3 Attached	As per Schedule 1 Part 2 Attached	NIL	NIL	NIL
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	5182 Sft	1320 Sft	NIL	NIL	NIL

	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	49,65,000/-	32,67,000/-	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	As per Schedule 03 Attached	As per Schedule 1 Part 3	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	176 Sft	286 Sft	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	176 Sft	286 Sft	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	1,75,000/-	12,00,000/-	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	7,28,37,500/-	64,24,000/-	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	15,99,092/- C.B.D. A.N.B.S Housing loan Car Loan Agricult. Loan	1,69,297/- Dairy loan	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	6,05,000/-	NIL	NIL	NIL	NIL

	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	22,04,092/-	1,69,297/-	NIL	NIL	NIL
(ii)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Govt. dues	NIL	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

- a. Self..... Agriculture, Business, Rent
b. Spouse Agriculture, Business, Dairy farming

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>NAND KUMAR RAY</u>
2.	Full postal address	<u>VILL - SANDHA DAMBAR</u> <u>P.O. & S. MOTTAUR, DIST. MUZAFFARPUR</u>
3.	Number and Name of the constituency and state	<u>96, BARURAJ, BIHAR</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>RASHTRIYA JANATA DAL</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>NIL</u>

(c) Total number of Pending cases where the court (s) have taken cognizance		NIL				
5.	PAN of		Year for which last Income Tax Return filed		Total Income Slower	
	(a) Candidate	AFNPR8107B	FY. 2016-17		-8,12,030	
	(b) Spouse:	AG0AD9932G	FY. 2016-17		-2,33,230	
	(c) Dependents	NIL	NIL		NIL	
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	25,26,479/-	3,60,000/-	NIL	NIL	NIL
B.	Immovable Asset	53,47,961/-	3,38,198/-	NIL	NIL	NIL
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	NIL 0,00,00,000/-	NIL 00,00,000/-	NIL	NIL	NIL
(ii)	Approximate Current Market Price of Asset (Total Value)	2,00,00,000/-	25,00,000/-	NIL	NIL	NIL
7.	Liabilities					
	(i) Government dues (Total)	NIL	NIL	NIL	NIL	NIL
	(ii) Loans from Bank, Financial Institutions and others (Total)	20,56,591/-	1,69,297/-	NIL	NIL	NIL
8.	Highest educational qualification:					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at..... this the..... day of..... 201.....

[Signature]

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

श्री नन्द कुमार राय

कृषि भूमि की अवस्थिति

सीडीमुल-1

①

क्र. सं.	नाम बीजा	खाला नं० बीजा	खसरा नं० बीजा	खसरा	कुल खसरा	वर्तमान बाजार मूल्य	
				र०	डी०	र०	डी०
1.	बखरा खाला नं० 221 कान्पुर मोतीपुर मुज० (81 कि० 105 मी० में 1/5 भाग है)	129	09	02-48			
		129	09	01-62			
		221	491, 476	01-15			
				05-25	05-25		
						1,05,000.00	
(2)	सैबुल भासी खाला नं० 212 कान्पुर मोतीपुर मुज० (38 कि० 96 मी० में 1/5 भाग है)	343	1248, 1240 1250, 1026	02-61			
		153	1167 मी०	0-79			
				03-40	03-40		
						68,00,000.00	
3.	सादा खसरा खाला नं० 220 कान्पुर मोतीपुर मुज० (0.35 मी० में 1/5) (0.78 मी० में 1/5)	581	373, 419 463 477	04-58			
		65	1265	0-07			
		530 65	1219 1263	0-15 1/2			
		105	1266	0-18 1/2			
		517	1258	0-04			
		397	1259	0-03			
		106	1257	0-18 1/2			
		108 587	653 555	0-13			
	(0.09 मी० में 1/5)	569	670	0-01 1/2			
	(0.10 मी० में 1/5)	143	264	0-02			
		131	271	0-14			
				05-55	05-55		
						3,27,45,000.00	
4.	मोतीपुर खाला नं० 222 कान्पुर मोतीपुर मुज० (0.68 मी० में 1/5) (1 कि० 43 मी० में 1/5) विशेष 12 फुट 11 मी० में 1/5 भाग है (0.70 मी० में 1/5 भाग है)	266	202	0-13 1/2			
		233	398, 306 606, 608, 616	0-24			
		366	537	0-28			
		266	22	0-18			
		221	463, 460, 427, 431, 432, 434, 429, 406	0-12			
				0-75 1/2	0-75 1/2		
						1,24,15,000.00	
						6,24,60,000.00	
				कुल-15	15-15 1/2		



नन्द कुमार राय

नाम भौजा	खालाग नं०	खेसखे नं०	इकवा	कुलरकवा	परमाण बजार मूल्य
			र० ५०	र० ५०	अ/फ
			B/P from page no 1.	15-15 1/2	6,24,60,000:-
5. सिडौला खालाग नं० 224 खेसखे नं० 275 मुज०	224	275	0-06	0-06	2,52,000:-
6. फकयूर खालाग नं० 219 खेसखे नं० 109,434 मुज०	100	111,444,463 109,434	0-74	0-74	17,02,000:-
			कुल-	15 95 1/2 30	6,44,14,000:-



मनोज कुमार

ATTESTED
MANOJ KUMAR KARN
NOTARY, MUZAFFARPUR (BIHAR)
REG No-7235/12

मनोज कुमार

साक्षात् - 2

NOTARY
MAHMOUD KHALIL KAHN
MUZAFFARPUR
Regd. No. 726512

51.4 g/mol

ATTESTED
MANOJ KUMAR KARN
NOTARY, MUZAFFARPUR (Bihar)
Reg No.-728542

12/1/2020

क्र.सं०	मौजा का नाम	खतानं० नया	खेसरां० नया	इकवा ए० - डी०	वर्तमान बाजार मूल्य
1.	मौलीपुर खाना नं० 222 मंजिल-मौलीपुर, मुजफ्फरपुर	112 - 266 - 221 -	143 - 81 - 406 -	0-01 0-08 1/2 0-04	26,45,000:-
2.	खिंजोली खाना नं० 224 मंजिल-मौलीपुर, मुज०	370 -	707 -	0-04 1/2	23,20,000:-
				202ल.	49,65,000:-

अवासीय भवन की अवस्थिति

क्र.सं०	मौजा का नाम	खतानं० नया	खेसरां० नया	इकवा ए० - डी०	अनुमानित बाजार मूल्य
1.	आदा इम्बर खाना नं० 220 मंजिल मौलीपुर, मुज०.	581 -	262	0.02	1,75,000:-
				0.02	



ATTESTED
MANOJ KUMAR KARN
NOTARY, MUZAFFARPUR (BIHAR)
REGD. No. 7285/12

श्रीमती मीना देवी पति श्री नन्दकुमार राय सीडीमुल- 1.
(खण्ड) (1) कृषि भूमि की अवस्थिति

क्र.सं.	मौजा/काबज	खता नं.	खेसरा नं.	अकड़ा	कुलअकड़ा	वर्तमान बजार मूल्य	
सं.				ए०	डी०	ए०	डी०
1.	सादा इम्बर थाना नं० 220 कंपल-मीलीपुर मुज०.	106	1257	0-23 1/2	0-23 1/2	13,63,000:-00	
2.	सुन्दर सराय थाना नं० 223 कंपल-मीलीपुर मुज० (1/5 भाग हिस्सा)	68	02	0-09	0-09	5,94,000:-00	
				कुल-	0-47 1/2	कुल	19,57,000:-00

(खण्ड) (2) वाणिज्यिक भवन की अवस्थिति



1)	सुन्दर सराय थाना नं० 223 कंपल-मीलीपुर मुज०. 0.12 फूट के 1/5 0.3 1/2 फूट के 1/5	19 65 35 19	205 189 206 205	0-04 0-02 1/4 0-00 3/4 0-07		12,67,000:-00
2)	पीपरावाडी थाना नं० 107 कंपल-दाका पूर्वी बजार	65	120	0-08	0-08	20,00,000:-00
						कुल 32,67,000:-00

(खण्ड) (3) आवासीय भवन की अवस्थिति

1.	कुष्णाटोली बछपुरा थाना नं० 402 कंपल-मुझाहरी मुज० फर्रुखाबाद	0504	726	0-03 1/4	0-03 1/4	कुल 12,00,000:-00
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(खण्ड) (4) सोना आभूषण

150 ग्राम.

मूल्य - 4,050,000:-00.
(चार लाख पाँच हजार मात्र)

(खण्ड) (5) चाँदी आभूषण

1000 ग्राम. (एक किलो)

मूल्य 36,500:-00.
कुल 4,41,500:-00

मीना देवी

नन्दकुमार राय

ATTESTED
(Notary Seal)
MANOJ KUMAR
NOTARY Muzaffarpur
Regd. No. 72554
Date: 07/01/2023